(e) the funds released to States and spent so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) to (e) Yes Sir, the Government proposes for setting up of 1,500 PM-Multi Skill Industrial Training Institutes (PM-MSITIs) in unserved blocks/underserved areas with participation of industry/private partners across the country. The scheme is under the process of Government Approval.

MoU signed between NSDC, GAIL, SDI and LabourNet

3010. SHRI N. GOKULAKRISHNAN: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether it is a fact that a Memorandum of Understanding (MoU) has been signed between National Skill Development Corporation (NSDC), Gas Authority of India Ltd. (GAIL), Skill Development Institute (SDI) and LabourNet;

(b) if so, the details thereof;

(c) whether it is also a fact that the said MoU was meant to promote and enhance skill development activities related to Urja Ganga Gas Pipeline Project; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) to (d) National Skill Development Corporation (NSDC), Gas Authority of India (GAIL), Skill Development Institute – Bhuwaneshwar and LabourNet have signed an MoU wherein all parties have agreed to collaborate on implementation of skill development activities connected with the Urja Ganga Gas Pipeline Project. The aim of the project is to conduct Recognition of Prior Learning (RPL) and required bridge courses at the work site for the entire length of the pipe line. The target beneficiaries would be the workers already working in different roles in the pipeline project and are without any formal skill training.

Setting up of IISD

3011. SHRIMATI RENUKA CHOWDHURY: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government proposes to set up an Indian Institute of Skill Development (IISD) in every State;

(b) if so, the details thereof; and